

ORISSA HIGH COURT
FILING REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22334/2026	DILESWAR @ MANTU BHUE VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /116 /2026 () //	AOD20240000366C202600113
2	D-BLAPL/22352/2026	RAMAKANTA PARIDA @ MAKARA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /118 /2024 () //	
3	D-BLAPL/22354/2026	MANAS BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /312 /2025 () //	
4	D-BLAPL/22355/2026	BHENKATESWAR SETHI VS STATE OF ODISHA	TEENA PATRA VS	JAGATPUR /334 /2026 () //	
5	D-BLAPL/22358/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	/ /0 () //	
6	D-BLAPL/22362/2026	ARUN MAHANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RASGOBINDPUR /159 /2024 () //	AOD20240000012C202600232
7	D-BLAPL/22364/2026	YADAB BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /19 /2026 () //	
8	D-BLAPL/22366/2026	AJIT SAHU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /144 /2026 () //	
9	D-BLAPL/22367/2026	RAKESH TANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	SUNDARGARH SADAR /332 /2026 () //	AOR20220001487C202600103
10	D-BLAPL/22369/2026	BIDHAN MANDAL VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	MALKANGIRI /595 /2024 () //	
11	D-BLAPL/22373/2026	SK. RAFIKUL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	

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12	D-BLAPL/22374/2026	RAGHAB SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BUGUDA /952 /2023 () //	
13	D-BLAPL/22375/2026	MAMA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /502 /2026 () //	
14	D-BLAPL/22378/2026	ANUBHAB BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /353 /2026 () //	
15	D-BLAPL/22379/2026	PAUN @ RAKESH DAS VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR TOWN /291 /2026 () //	
16	D-BLAPL/22380/2026	ANUBHAB BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHANJPUR /146 /2026 () //	
17	D-BLAPL/22381/2026	ANUBHAB BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /329 /2026 () //	
18	D-BLAPL/22384/2026	CHINU @ CHINMAYA KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BALASORE SADAR /37 /2026 () //	AOR20220004152C202600017
19	D-BLAPL/22386/2026	ROHIT MATHEW VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /179 /2026 () //	
20	D-BLAPL/22388/2026	CHANCHAL BAGHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BANIGOCHA /22 /2023 () //	
21	D-BLAPL/22389/2026	GIRIDHAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /175 /2026 () //	
22	D-BLAPL/22398/2026	ALTAF TARA @ MUNA @ APPO VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /179 /2026 () //	
23	D-BLAPL/22400/2026	PURNA CHANDRA MOHAPATRA	CHIRANJIB ROUT	COLLIERY /419 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22401/2026	SACHIN ASHOK KHATKE	CHIRANJIB ROUT	COLLIERY /419 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22405/2026	GOBINDA DEHURY	SATYA RANJAN MULIA	ATHGARH /224 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22406/2026	BASUDEV DASH	SANTOSH KUMAR DWIVEDY	SORO /565 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22412/2026	BIJAY LIMA	PRADYUMNA KUMAR MOHANY	R.UDAYAGIRI /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22413/2026	PRASANT @ PRASANTA MIRDHA	PRAJIT KUMAR PRADHAN	RAIRAKHOL /47 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22414/2026	TARUNI AGHRIA	JNYANANANDA PANDA	MAIDALPUR /20 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22416/2026	PAPU MALLICK @ MALIK	DALIRANI BEHURAY	SORO /332 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22417/2026	MANOJ CHAMPI	DIPTI RANJAN BHOKTA	NANDAPUR /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22419/2026	JUDHISTIR BARIK	BIBHUTI BHUSAN MISHRA	KHARIAR /505 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22422/2026	BAMALI SHIBARAM REDDY @ B. SIBARAM REDDY	SUCHIT KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22425/2026	PRERITA PANI	SUCHIT KUMAR NAYAK	/ /0	
		VS	VS	()	

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35	D-BLAPL/22429/2026	STATE OF ODISHA BIBEK DEEP VS	SUPRAVA BEHERA VS	// JHARSUGUDA SADAR /91 /2026 ()	
36	D-BLAPL/22431/2026	STATE OF ODISHA SANTOSH MAGRI VS	SAROJ KUMAR PADHY VS	// SOHELLA /115 /2026 ()	
37	D-BLAPL/22432/2026	STATE OF ODISHA BABLU BARAD VS	KULDEEP MOHANTY VS	// SPECIAL CRIME UNIT /9 /2024 ()	AOD20240000012C202600233
38	D-BLAPL/22434/2026	STATE OF ODISHA RAJ DAVIS VS	JYOTIRMAYA SAHOO VS	// MOHANA /111 /2026 ()	
39	D-BLAPL/22436/2026	STATE OF ODISHA NILU @ NILKAMAL MAJHI VS	KAPILA CHARAN NAYAK VS	// SIMULIA /233 /2026 ()	
40	D-BLAPL/22437/2026	STATE OF ODISHA SURYANARAYAN POLEI VS	JYOTIRMAYA SAHOO VS	// KODALA /347 /2026 ()	
41	D-BLAPL/22439/2026	STATE OF ODISHA UDAYANATH PRADHAN VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /81 /2026 ()	
42	D-BLAPL/22441/2026	STATE OF ODISHA SANTOSH KUMAR PRADHAN @ SANTOSH PRAEDHAN VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /81 /2026 ()	
43	D-BLAPL/22444/2026	STATE OF ODISHA PRADEEP PATRA VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /389 /2026 ()	
44	D-BLAPL/22462/2026	STATE OF ODISHA SUBHENDRA NARAYAN BHANDEO VS	SHYAM MANOHAR VS	// BIDANASI /13 /2022 ()	
45	D-BLAPL/22464/2026	STATE OF ODISHA SHIBA @ JYOTI KRUSHNA PATTANAIK VS	JITENDRA SAMANTARAY VS	// KRUSHNA PRASAD /69 /2026 ()	
		STATE OF ODISHA		//	

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46	D-CMAPL/33739/2026	SUBASINI BINDHANI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
47	D-CMAPL/33768/2026	M/S. ACRUX REALCON PVT. LTD., KHURDA VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS STATE OF ODISHA	// 0 //	
48	D-CMAPL/33844/2026	PURUSOTTAM JENA VS STATE OF ODISHA	MAMATA MISHRA VS STATE OF ODISHA	// 0 //	
49	D-CMP/33702/2026	STATE OF ODISHA VS VIBGYOUR STRUCTURAL CONSTRUCTION PVT. LTD.	SWYAMBHU MISHRA, ASC VS VIBGYOUR STRUCTURAL CONSTRUCTION PVT. LTD.	// 0 //	LOD20240000194C202600234
50	D-CMP/33711/2026	SHAIKH NIJAM UDDIN VS STATE OF ODISHA	SUVASHISH PATTANAIK VS STATE OF ODISHA	// 0 //	
51	D-CMP/33752/2026	SUMIT RANJAN SAHOO VS PRAKASH CHANDRA SAHU	PRABIN DAS VS PRAKASH CHANDRA SAHU	// 0 //	
52	D-CMP/33803/2026	JAYANTI MAHANTA VS MAHENDRA KUMAR MAHANTA	AMIT PRASAD BOSE VS MAHENDRA KUMAR MAHANTA	// 0 //	
53	D-CMP/33830/2026	TAPAN KUMAR MAHAPATRA VS ANTARYAMI MAHAPATRA	BHASKAR CHANDRA PANDA VS ANTARYAMI MAHAPATRA	// 0 //	
54	D-CMP/33832/2026	SRI RADHA KRISHNA RAAS MANDIR, BHUBANESWAR VS DEEPAK BHATTACHARYA	SUVASHISH PATTANAIK VS DEEPAK BHATTACHARYA	// 0 //	
55	D-CMP/33890/2026	TANUJ PATRA VS CHANDRAMANI BEHERA	ASHOK KUMAR SARANGI VS CHANDRAMANI BEHERA	// 0 //	
56	D-CMP/33902/2026	SANJUKTA SETHI VS PURNACHANDRA HARICHANDAN	PRASANTA KUMAR NANDA VS PURNACHANDRA HARICHANDAN	// 0 //	
57	D-CMP/33905/2026	R. SIBALINGAM REDDY	DURGA PRASAD JENA	//	

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		VS	VS	0	
		A. RAMARAO SUBUDHI		//	
58	D-CMP/33909/2026	DR SANKUTALA BALIARSINGH	Soubhagya Swain	//	AOR20220001296C202600105
		VS	VS	0	
		KALPANA MALLICK		//	
59	D-CMP/33912/2026	SHYAM FILLING STATION	Diptanshu Nanda	//	AOD20240000891C202600013
		VS	VS	0	
		RELIANCE INDUSTRIES LIMITED		//	
60	D-CONTC/33723/2026	SITAKANTA DASH	ADV.	//	
		VS	VS	0	
		THE INSPECTOR GENERAL OF POLICE, NCR, ANGUL		//	
61	D-CONTC/33726/2026	M/S STRIDE HOSPITAL PVT. LTD., BHUBANESWAR	ARYA TRIPATHY	//	
		VS	VS	0	
		DR.PURNA CHANDRA MOHANTY		//	
62	D-CONTC/33729/2026	SUBRAT ROUT @ SUBRAT KUMAR ROUT	PANCHANAN PANIGRAHI	//	AOD20250000009C202600084
		VS	VS	0	
		ASHISH ISWAR PALIL, IAS COLLECTOR-CUM-DISTRICT MAGISTRATE		//	
63	D-CONTC/33765/2026	NANDI KISHOR NATH	MANAS PATI	//	AOR20220001535C202600191
		VS	VS	0	
		PRADIP KUMAR JENA, ENGINEERING-IN-CHIEF RURAL WOKS		//	
64	D-CONTC/33770/2026	GHANASHYAM BEHERA	ADV.	//	
		VS	VS	0	
		MANOJ KUMAR PRADHAN, TAHASILDAR, NIMAPARA, PURI		//	
65	D-CONTC/33772/2026	SUBASH CHANDRA MONDAL	ADV.	//	
		VS	VS	0	
		DR. N.THIRUMALA NAIK, I.A.S		//	
66	D-CONTC/33773/2026	PARITOSHA SARKAR	ADV.	//	
		VS	VS	0	
		DR. N.THIRUMALA NAIK, I.A.S		//	
67	D-CONTC/33774/2026	PRAVIN PATNAIK	ADV.	//	
		VS	VS	0	
		DR. N.THIRUMALA NAIK, I.A.S		//	
68	D-CONTC/33775/2026	BIDYUTLAXMI MISHRA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/33776/2026	DR. N.THIRUMALA NAIK, I.A.S DINESH SARDAR VS	ADV. VS	// // 0	
70	D-CONTC/33777/2026	DR. N.THIRUMALA NAIK, I.A.S MITA RAY VS	ADV. VS	// // 0	
71	D-CONTC/33778/2026	DR. N.THIRUMALA NAIK, I.A.S SRIKRISHNA MAJUMDAR VS	ADV. VS	// // 0	
72	D-CONTC/33779/2026	DR. N.THIRUMALA NAIK, I.A.S NAGENDRA KUMAR ROUT VS	ADV. VS	// // 0	
73	D-CONTC/33787/2026	DR. N.THIRUMALA NAIK, I.A.S DR.MONALISHA MAHAPATRA VS	SAROJA KANTA SAMAL VS	// // 0	
74	D-CONTC/33789/2026	DR.DURGA MADHAB SATPATHY, DIRECTOR MEDICAL EDUCATION AND TRAINING, ODISHA DR.SAILAJA PANDA VS	SAROJA KANTA SAMAL VS	// // 0	
75	D-CONTC/33791/2026	DR.DURGA MADHAB SATPATHY, DIRECTOR MEDICAL EDUCATION AND TRAINING, ODISHA SARANGADHAR BHOI VS	ADV. VS	// // 0	
76	D-CONTC/33799/2026	HEMANTA SHARMA, IAS LAKSHMI NARAYAN DAS VS	ADV. VS	// // 0	
77	D-CONTC/33804/2026	DR.N.THIRUMALA NAIK, IAS RAJKUMAR SAHU VS	ADV. VS	// // 0	AOR20220001583C202600192
78	D-CONTC/33805/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. PARESWAR PARIDA VS	SAROJA KANTA SAMAL VS	// // 0	AOR20250001113C202600026
79	D-CONTC/33808/2026	MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. JAGADISH KUMAR SAHU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// // 0 //	

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80	D-CONTC/33826/2026	RAHAS KUMAR BEHERA VS USHA PADHI, IAS	ADV. VS	// 0 //	
81	D-CONTC/33838/2026	HIMANSU BHUSAN PATRA VS MS. ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SAROJA KANTA SAMAL VS	// 0 //	AOR20250001113C202600027
82	D-CONTC/33843/2026	GOBINDA MAJHI VS SATYAJIT MOHANTY, TAHASILDAR, JALESWAR TAHASIL	ADV. VS	// 0 //	
83	D-CONTC/33846/2026	MANGAL BASKEY VS DIBYAJYOTI SMRUTI RANJAN DEO, OAS	ADV. VS	// 0 //	
84	D-CONTC/33851/2026	SATYABAN BEHERA VS PRAVAT TRIPATHY, I.I.C., ANGUL TOWN P.S, ANGUL	ADV. VS	// 0 //	
85	D-CONTC/33862/2026	TAPAN KUMAR BARIK VS DILIP ROUTRAY, IAS	ADV. VS	// 0 //	
86	D-CONTC/33875/2026	BIJAY KUMAR PANDA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
87	D-CONTC/33882/2026	HARIHAR PRADHAN VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //	
88	D-CONTC/33885/2026	BIJAN BIHARI MOHANTY VS BILASH KUMAR BEHERA, ENGINEER-IN-CHIEF, (PUBLIC HEALTH), KHURDA	ADV. VS	// 0 //	
89	D-CONTC/33888/2026	JHUNARANI CHOUDHURY VS DR.N.THIRUMALA NAYAK, I.A.S	ADV. VS	// 0 //	
90	D-CONTC/33892/2026	SURESH KUMAR NAIK VS RAJENDRA PRASAD SAHU, BLOCK EDUCATION OFFICER, LAKHANPUR	ADV. VS	// 0 //	
91	D-CONTC/33894/2026	JITENDRANATH NATH	ADV.	//	

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		VS	VS	()	
92	D-CRLA/22363/2026	DR.MAHESH MOHAN PANDA, DIRECTOR OF AMARESH ROUT	PUBLIC HEALTH SERVICES, ODISHA BISHNU PRASAD PRADHAN	// KUAKHIA /32 /2021	
		VS	VS	()	
93	D-CRLA/22383/2026	STATE OF ODISHA FAGU @ LALA MAJHI	BIBEKANANDA MAHAPATRA	// ROURKELA GRPS. /72 /2018	
		VS	VS	()	
94	D-CRLA/22426/2026	STATE OF ODISHA KHILADI DAKUA	NARENDRA PRASAD RATH	// SARANAKUL /4 /2021	AOD20240000718C202600002
		VS	VS	()	
95	D-CRLA/22445/2026	STATE OF ODISHA SURESH KUMAR DAKUA	JYOTIRMAYA SAHOO	// KOTINANDA /253 /2023	
		VS	VS	()	
96	D-CRLA/22466/2026	STATE OF ODISHA NAREN NAIK	DHIRENDRA KUMAR MOHAPATRA	// BARPALLI /25 /2011	
		VS	VS	()	
97	D-CRLLP/22392/2026	STATE OF ODISHA PRADIPTA SATAPATHY,A.S.C.	PRADIPTA SATAPATHY,A.S.C.	// RAYAGADA G.R.P. /14 /2024	LOD20240000194C202600237
		VS	VS	()	
98	D-CRLLP/22393/2026	PRAMILA DEVI STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	// RAYAGADA G.R.P. /40 /2023	LOD20240000172C202600235
		VS	VS	()	
99	D-CRLLP/22461/2026	SIBA PRASAD PANGI KAMANANIDHI BAG	MADHUSNATA ROUTRAY	// TITILAGARH /166 /2024	
		VS	VS	()	
100	D-CRLMC/22333/2026	STATE OF ODISHA GANGADHAR BISWAL	SANTOSH KUMAR MAHANTY	// KODALA /133 /2013	AOD20240000242C202600192
		VS	VS	()	
101	D-CRLMC/22335/2026	STATE OF ODISHA PRAMOD KUMAR BEHERA	SAILAZA NANDAN DAS	// / /0	
		VS	VS	()	
102	D-CRLMC/22336/2026	STATE OF ODISHA RINA DIGAL	LAXMAN PRADHAN	// TIKABALI /115 /2023	
		VS	VS	()	

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103	D-CRLMC/22341/2026	STATE OF ODISHA AKSHAYA KUMAR MAJHI @ AKHINA MAJHI @ ROU	VS TRIJEET MISHRA	// BUGUDA /287 /2007	
104	D-CRLMC/22346/2026	STATE OF ODISHA BULU @ JAGANNATH PATRA	VS SURESH KUMAR JENA	// BARIPADA SADAR /33 /2007	
105	D-CRLMC/22365/2026	STATE OF ODISHA ADITYA PODDAR	VS SMARAJIT PRADHAN	// / /0	
106	D-CRLMC/22368/2026	SMRITI LATH SOUMYA SANKAR CHAKRA@RAJA CHAKRA	VS ADHIRAJ MOHANTY	// EOW,BHUBANESWAR /3 /2025	
107	D-CRLMC/22371/2026	STATE OF ODISHA SABIR KHAN	VS NIRMAL KUMAR SEN	// BARAMBA /54 /2017	
108	D-CRLMC/22372/2026	STATE OF ODISHA JITAN MALIK	VS BIKASH KUMAR KUND	// / /0	
109	D-CRLMC/22377/2026	STATE OF ODISHA RINKI PANGI	VS ANUP KUMAR PATTNAIK	// SUNABEDA /212 /2024	
110	D-CRLMC/22395/2026	STATE OF ODISHA SARAT PRADHAN	VS MITU KUMAR BISWAL	// KHALLIKOTE /378 /2022	AOD20240000430C202600044
111	D-CRLMC/22397/2026	STATE OF ODISHA SANTOSH KUMAR JENA	VS PRATIK NAYAK	// CHARICHHAKA /157 /2024	
112	D-CRLMC/22399/2026	STATE OF ODISHA SHIBU MAHARANA	VS SANGRAM DALUA	// AIRPORT /269 /2023	AOR20230000872C202600058
113	D-CRLMC/22402/2026	STATE OF ODISHA PRADIP KUMAR MOHANTY	VS SOUMYA DEV RAY	// KORAPUT TOWN /149 /2020	
		STATE OF ODISHA	VS	//	

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114	D-CRLMC/22404/2026	MOCHIRAM PANIGRAHI VS STATE OF ODISHA	GOKULANANDA SAHU VS STATE OF ODISHA	CHATRAPUR /11 /2010 () //	
115	D-CRLMC/22428/2026	HRUDANANDA SAHOO @ BRUNDABAN SAHOO VS STATE OF ODISHA	ABHISEK MOHANTY VS STATE OF ODISHA	BARAMBA /118 /2023 () //	AOD20220004505C202600081
116	D-CRLMC/22449/2026	SWETARANJAN SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	KABISURYANAGAR (KODALA) /233 /2020 () //	
117	D-CRLMC/22457/2026	ANIL @ MUNA KUMAR PATTANAYAK @ ANIL KUMAR PATTANAYAK VS STATE OF ODISHA	GOPAL KUMAR DAS VS STATE OF ODISHA	JATNI P.S. /516 /2020 () //	
118	D-CRLMC/22460/2026	SUSHANTA KUMAR PANDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS STATE OF ODISHA	/ /0 () //	
119	D-CRLMC/22467/2026	LAKSHMI MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS STATE OF ODISHA	M.V.79 /141 /2023 () //	
120	D-CRLMC/22468/2026	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS STATE OF ODISHA	CHANDRASEKHARPUR /101 /2023 () //	
121	D-CRLMP/22337/2026	NAYANI PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS STATE OF ODISHA	/ /0 () //	
122	D-CRLMP/22342/2026	SITA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS STATE OF ODISHA	/ /0 () //	
123	D-CRLMP/22351/2026	RASHMI SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS STATE OF ODISHA	/ /0 () //	
124	D-CRLMP/22356/2026	GOPAL SETHI@GOPAL CHANDRA SETHI VS MAMATA SINGH	HALADHAR SETHY VS MAMATA SINGH	/ /0 () //	
125	D-CRLMP/22357/2026	HIMANSHU KUMAR MALLICK	BYOMAKESH TRIPATHY	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/22361/2026	ANSUMAN SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/22403/2026	TABISA BESRA	HALADHAR SETHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/22411/2026	SABITA ROUT	PRASHANTA KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/22418/2026	ABHIMANYU SEND@ ABHIMANY SEND	JAGANNATH KAMILA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/22427/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	/ /0	
		VS	VS	()	
		THE STATION OFFICER/IIC, KHANDAGIRI		//	
131	D-CRLMP/22433/2026	SAMEER PATTNAIK	AYUSH PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/22447/2026	AJAY KUMAR DAS	SURYAKANTA DASMOHAPATRA	RANPUR /67 /2026	AOR20220004152C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/22451/2026	RAHASABIHARI NATH@RASA	AMIT KUMAR NATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/22465/2026	PRIYANKA SARKAR	AMITABH NAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/22340/2026	SURYAKANTA NAYAK@RAHUL	DIGAMBARA MISHRA	TIRTOL /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/22370/2026	XXXX	XXXX	/ /0	
		VS	VS	()	

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137	D-CRLREV/22410/2026	XXXX DHARANI MAJHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// BHAWANIPATNA SADAR /178 /2026 0 //	AOR20220001303C202600040
138	D-CRP/33819/2026	NARAMADA SABAT VS SUB REGISTRAR-II, BARHAMPUR	NRUSINGHA NANDA MOHAPATRA VS	// // 0 //	
139	D-EXP/33767/2026	SAROJ KUMAR MOHAPATRA VS HEMANTA KUMAR SHARMA, I.A.S.	ADV. VS	// 0 //	
140	D-EXP/33850/2026	HARENDRA NARAYAN DAS VS DR. ARABINDA KUMAR PADHEE, IAS, SECRETARY, GOVT. OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPARTM	ADV. VS	// 0 //	
141	D-FAO/33718/2026	THE D.M., M/S. UNITED INDIA INSURANCE COMPANY LIMITED, KUNDRAPUR, KALPA, SUNDRABAGAN VS RUPA SINGH	ADV. SUNDAR KUMAR VS	// 0 //	
142	D-FAO/33737/2026	DILLIP KUMAR DALAI VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //	AOD20230000781C202600017
143	D-JCRLA/22450/2026	PURNA CHANDRA LUHURA VS STATE OF ODISHA	ADV. VS	MAHULPALI /136 /2024 0 //	
144	D-JCRLA/22455/2026	BINOD MUNDA VS STATE OF ODISHA	ADV. VS	GOVINDPUR /120 /2022 0 //	
145	D-JCRLA/22458/2026	B. MOHAN RAO PATRA @ B. MOHAN RAO VS STATE OF ODISHA	ADV. VS	JARADA /360 /2025 0 //	
146	D-JCRLA/22459/2026	SADHU AMAR DAS VS STATE OF ODISHA	ADV. VS	NANDANKANAN /382 /2025 0 //	
147	D-LAA/33734/2026	LAND ACQUISITION ZONE OFFICER, BOLANGIR VS KISHORE KUMBHAR	SABITA RANJAN PATTNAIK, AGA VS	// 0 //	LOD20240000194C202600235

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148	D-LAA/33735/2026	LAND ACQUISITION OFFICER OF, KHURDA ROAD-BOLANGIR VS PRADEEP @ PRATI KUANR	SABITA RANJAN PATTNAIK, AGA VS PRADEEP @ PRATI KUANR	// 0 //	LOD20240000172C202600233
149	D-LAA/33743/2026	LAND ACQUISITION ZONE OFFICER OF BOLANGIR VS BANITA DIP	SABITA RANJAN PATTNAIK, AGA VS BANITA DIP	// 0 //	LOD20240000200C202600231
150	D-LAA/33758/2026	LAND ACQUISITION ZONE OFFICER OF BOLANGIR VS GHANESWAR NANDA	SABITA RANJAN PATTNAIK, AGA VS GHANESWAR NANDA	// 0 //	LOD20240000200C202600232
151	D-LAA/33764/2026	LAND ACQUISITION ZONE OFFICER OF BOLANGIR VS TARANISEN MAHANANDA	SABITA RANJAN PATTNAIK, A.G.A VS TARANISEN MAHANANDA	// 0 //	LOD20240000172C202600234
152	D-LAA/33874/2026	ZONE OFFICER OF ANANDAPUR BARRAGE PROJECT, BALASORE VS SASHIBHUSAN TRIPATHY	SABITA RANJAN PATTNAIK, A.G.A VS SASHIBHUSAN TRIPATHY	// 0 //	LOD20240000200C202600235
153	D-MACA/33704/2026	SAKUNTALA SUBUDHI VS PRINCIPAL, GANDHI INSTITUTE FOR TECHNOLOGY, KHORDHA	PRADEEP KUMAR MISHRA VS PRINCIPAL, GANDHI INSTITUTE FOR TECHNOLOGY, KHORDHA	// 0 //	
154	D-MACA/33731/2026	LATASUNDARI DUTTA VS NRUSHINGHA CHARAN PRADHAN	BISHNUBRATYA SINGH VS NRUSHINGHA CHARAN PRADHAN	// 0 //	
155	D-MACA/33818/2026	RAMA CHANDRA OJHA VS SK. ABDUL OHID	SUBHASIS MOHAPATRA VS SK. ABDUL OHID	// 0 //	
156	D-MACA/33835/2026	NIGAMANANDA KAR VS UTTAM KUMAR MOHANTY	SUBHASIS MOHAPATRA VS UTTAM KUMAR MOHANTY	// 0 //	
157	D-MACA/33906/2026	DIVISIONAL MANAGER, FUTURE GENERAL INSURANCE COMPANY LTD. VS SUSHAMA MOHANTY	ANAND KUMAR VS SUSHAMA MOHANTY	// 0 //	
158	D-MATA/33766/2026	PRIYABRATA MOHANTY VS ROSALIN JAMADAR	JNYANANANDA PANDA VS ROSALIN JAMADAR	// 0 //	AOR20220001238C202600014
159	D-OTAPL/33855/2026	COMMISSIONER OF GST AND CENTRAL EXCISE, BHUVANESWAR VS BHUVANESWAR	BHUVANESWAR VS BHUVANESWAR	// 0 //	

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		VS	VS	0	
		BRIDGE AND ROOF COMPANY (INDIA) LTD., KOLKATA		//	
160	D-RPFAM/33761/2026	ABHISEK CHOUDHURY	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		JULENDRI SAHOO		//	
161	D-RPFAM/33763/2026	GIRIJA SHANKAR MOHANTA	DR. SUJATA DASH	//	
		VS	VS	0	
		SUMITA DASH @ MOHANTA		//	
162	D-RPFAM/33878/2026	BISWANATH SOREN	Rajiv K. Mahanta	//	AOR20220001662C202600045
		VS	VS	0	
		PADMABATI MAJHI ALIAS SOREN		//	
163	D-RSA/33747/2026	SIBA PODIAMI	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		SAMARA PODIAMI		//	
164	D-RSA/33801/2026	DAMAYANTI KAUDI	JYOTI RANJAN DEO	//	AOR20220001593C202600025
		VS	VS	0	
		BHUDEV CHANDRA TRIPATHY		//	
165	D-RSA/33822/2026	RAMESWAR AMADORA	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		DUSMANTA DOLEI		//	
166	D-RSA/33869/2026	RASIK CHANDRA SEN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		SANJIT KUMAR SEN		//	
167	D-RSA/33893/2026	KANAKA KHAMARI	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		GANGADHAR OJHA		//	
168	D-RVWPET/33713/2026	PRADYUMNA KUMAR MOHANTY	SANJIB MOHANTY	//	AOR20220001611C202600142
		VS	VS	0	
		UNION OF INDIA		//	
169	D-TRP(C)/33865/2026	AMRITA ROUT	JAGDISH BISWAL	//	
		VS	VS	0	
		RANJEET KUMAR NAYAK		//	
170	D-TRP(C)/33886/2026	TAPASWINI SWAIN	SOMANATH NANDA	//	
		VS	VS	0	

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171	D-WA/33802/2026	BIBHUTI BHUSAN SWAIN STATE OF ODISHA VS HARAPRIYA ROUT	PRABIR KUMAR RAY,A.G.A VS	// // 0 //	LOD20240000172C202600236
172	D-WA/33839/2026	JHASAKETAN SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
173	D-WA/33840/2026	STATE OF ODISHA VS BRUNDABAN DALAI	DEBASISH TRIPATHRY,A.G.A VS	// 0 //	LOD20240000194C202600239
174	D-WA/33842/2026	STATE OF ODISHA VS AMIT KUMAR NAIK	DEBASISH TRIPATHRY,A.G.A VS	// 0 //	LOD20240000200C202600234
175	D-WA/33880/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.,BIBHABANPUR VS JITEN KUMAR BEHERA	ANUBHAW K. RIVASTAVA VS	// 0 //	
176	D-WA/33908/2026	PRINCIPAL SECRETARY OF HIGHER EDUCATION DEPT. OF VS GUNUM PATTANAYAK	STATE OF ODISHA VS	// 0 //	LOD20240000200C202600233
177	D-WP(C)/33694/2026	KISHORE KUMAR PANIGRAHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600182
178	D-WP(C)/33695/2026	MURARI PRASAD PANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600192
179	D-WP(C)/33696/2026	JAYANTA KUMAR DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600191
180	D-WP(C)/33697/2026	AMIYA KUMAR RAJ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
181	D-WP(C)/33698/2026	MANOJ KUMAR PATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600190

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182	D-WP(C)/33699/2026	SIBAJI MOHAN RAO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600189
183	D-WP(C)/33700/2026	KALINGA COLLEGE OF NURSING VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	AOR20230000872C202600056
184	D-WP(C)/33701/2026	SUSIL KUMAR KHUNTIA VS STATE OF ODISHA	HRITIK RANJAN DASH VS	// 0 //	
185	D-WP(C)/33703/2026	ASHIS PUROHIT @ ASHIS KUMAR PUROHIT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
186	D-WP(C)/33705/2026	PUERNENDU PATTANAIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
187	D-WP(C)/33706/2026	BASANTA MANJARI SCHOOL AND COLLEGE OF NURSING VS MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
188	D-WP(C)/33707/2026	KHAGESWAR SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
189	D-WP(C)/33708/2026	SUBASH CHANDRA SUTAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
190	D-WP(C)/33709/2026	GORLI VENKATA RAMANA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
191	D-WP(C)/33710/2026	BASUMATI SETHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
192	D-WP(C)/33712/2026	SARAT CHANDRA NAIK VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //	
193	D-WP(C)/33714/2026	JADUNATH HEMBRAM	BHABANI PRASAD MOHANTY	//	

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		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//	
194	D-WP(C)/33715/2026	ARUNA SAHU	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/33716/2026	TAPAN KUMAR DAS	HRITIK RANJAN DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/33717/2026	KUMUDINI SWAIN	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/33719/2026	BAIKUNTHANATH MOHANTY	MOHIT AGARWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/33720/2026	G.SANTOSH KUMAR RAO	DEEPALI MAHAPATRA	//	
	WP(C)/23305/2026	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/33721/2026	PURNA CHANDRA HARICHANDAN	SOUBHAGYA SWAIN	//	AOR20220001296C202600103
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/33722/2026	SATYANARAYAN DALAI	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/33724/2026	FULLA PRADHAN	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/33725/2026	DEBASMITA SAMANTRAY	NALINI KANTA DASH	//	
		VS	VS	0	
		DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
203	D-WP(C)/33727/2026	SUNIL KUMAR KHILARI	HARMOHAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/33728/2026	MAHESH CHAUDHURY	S.SUDHAKAR RAO	//	
		VS	VS	0	

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205	D-WP(C)/33730/2026	STATE OF ODISHA MADHUSUDAN MAJHI VS	SUBRAT KUMAR DAS VS	// // 0	AOR20220001797C202600011
206	D-WP(C)/33732/2026	STATE OF ODISHA THE ARADHYA SCHOOL OF NURSING, JAIPUR VS	GOPAL PRASAD JENA VS	// // 0	
207	D-WP(C)/33733/2026	STATE OF ODISHA SUBASH CHANDRA MOHAPATRA VS	NIRMAL CHANDRA DAS VS	// // 0	
208	D-WP(C)/33736/2026	STATE OF ODISHA SUSHIL KUMAR MOHAPATRA VS	NIRMAL CHANDRA DAS VS	// // 0	
209	D-WP(C)/33738/2026	STATE OF ODISHA SATISH KUMAR MOHAPATRA VS	NIRMAL CHANDRA DAS VS	// // 0	
210	D-WP(C)/33740/2026	STATE OF ODISHA SABITA SHARMA @ MOHAPATRA VS	NIRMAL CHANDRA DAS VS	// // 0	
211	D-WP(C)/33741/2026	STATE OF ODISHA SANJUKTA BAG VS	SUBRAT KUMAR DAS VS	// // 0	AOR20220001797C202600012
212	D-WP(C)/33742/2026	STATE OF ODISHA SANJUKTA CHAND VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202600172
213	D-WP(C)/33744/2026	THE CHIEF GENERAL MANAGER, SBI SUSHANTA KUMAR SINGHDEO VS	PARTHA SARATHI ACHARYA VS	// // 0	
214	D-WP(C)/33745/2026	STATE OF ODISHA JYOTSNARANI DAS VS	PRAGYAN PARAMITA MOHANTY VS	// // 0	
215	D-WP(C)/33746/2026	STATE OF ODISHA SANGRAM KESHARI SAMAL VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0	AOD20220003611C202600047
		THE CHIEF COMMISSIONER, CT AND GST, ODISHA		//	

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216	D-WP(C)/33748/2026	LALITENDU JENA VS RESERVE BANK OF INDIA	BRUNDABAN ROUT VS	// 0 //	
217	D-WP(C)/33749/2026	GADADHAR SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
218	D-WP(C)/33750/2026	SIBA PRASAD PARIDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //	
219	D-WP(C)/33751/2026	LINGARAJ ACHARYA VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //	
220	D-WP(C)/33753/2026	LOVEJA GORGE VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
221	D-WP(C)/33754/2026	PUSPALATA SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
222	D-WP(C)/33755/2026	M/S. SANTHAMMA ENTERPRISES VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600085
223	D-WP(C)/33756/2026	ADHIKARI BISWAL VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //	AOR20220003344C202600030
224	D-WP(C)/33757/2026	SANJAY KUMAR BEHERA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600086
225	D-WP(C)/33759/2026	M/S.RUDRANI AUTOMOBILES, MALKANGIRI VS STATE CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK	TAPAN KUMAR BISWAL VS	// 0 //	
226	D-WP(C)/33760/2026	GOBARDHAN PRASAD DALAI VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //	
227	D-WP(C)/33762/2026	HARAMOHAN MISHRA	SATYA SUNDAR KANUNGO	//	

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		VS	VS	0	
		UNION OF INDIA		//	
228	D-WP(C)/33769/2026	AHALYA PANDA @ MITARANI PANDA	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/33771/2026	SUKANTI BEHERA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/33780/2026	SAKRI MAJHI	SARAT KUMAR BEHERA	//	AOD20250000195C202600020
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/33781/2026	MADHAB DAS	SARAT KUMAR BEHERA	//	AOD20250000195C202600021
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/33782/2026	JAYKUMARI PATEL	RASMITA SWAIN	//	AOD20240001102C202600005
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/33783/2026	RAJENDRA AICH @ RAJENDRANATH AICH	MANAS RANJAN BAUG	//	AOR20220002374C202600098
		VS	VS	0	
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE		//	
234	D-WP(C)/33784/2026	LAXMI NARAYAN TEMPLE	MANAS RANJAN BAUG	//	AOR20220002374C202600099
		VS	VS	0	
		COMMISSIONER OF ENDOWMENT, ODISHA		//	
235	D-WP(C)/33785/2026	MANOJ KUMAR BHOLA	SAPAN KUMAR PAL	//	AOD20240000545C202600047
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/33786/2026	BIJAY KUMAR MOHARANA	ARUNA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/33788/2026	ASISH KUMAR NAYAK	MADAN MOHAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/33790/2026	ANIL SWAIN	SUBHASREE MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/33792/2026	STATE OF ODISHA M/S.DHANALAXMI JEWELLERY, PURI VS	SACHITRA KUMAR DAS VS	// // 0	
240	D-WP(C)/33793/2026 WP(C)/23295/2026	THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK SANTOSH KUMAR NAYAK VS	LALIT KUMAR MAHARANA VS	// 0 //	
241	D-WP(C)/33794/2026	STATE OF ODISHA DRIEMS UNIVERSITY, CUTTACK VS	TANMAY MISHRA VS	// // 0	
242	D-WP(C)/33795/2026	UNION OF INDIA BISHNU CHARAN SARANGI VS	KHIROD KUMAR SWAIN VS	// // 0	
243	D-WP(C)/33796/2026	STATE OF ODISHA MOHAN PARIDA VS	SUBHASIS MOHAPATRA VS	// // 0	
244	D-WP(C)/33797/2026	STATE OF ODISHA RASHMI JYOTI NAIK VS	SARADA DASH VS	// // 0	
245	D-WP(C)/33798/2026	AUTHORIZED OFFICER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, CHENNAI M/S.RADHAMADHAB JEWELLERS, PURI VS	SACHITRA KUMAR DAS VS	// // 0	
246	D-WP(C)/33800/2026	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, BHUBANESWAR NARAYAN MASHRA VS	ABHIRAM SWAIN VS	// // 0	
247	D-WP(C)/33806/2026	UNION OF INDIA SITAKANTA NAYAK VS	NIRANJAN PANDA VS	// // 0	
248	D-WP(C)/33807/2026	STATE OF ODISHA MALAYA KUMAR BISWAL VS	AMIT PRASAD BOSE VS	// // 0	
249	D-WP(C)/33809/2026	STATE OF ODISHA MADHUSMITA PANDA VS	DEBENDRA KUMAR DHAR VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/33810/2026	SUJAY KUMAR KARAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/33811/2026	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED, CUTTACK VS THE INSURANCE OMBUDSMAN, KHORDHA	BHASKAR CHANDRA PANDA VS THE INSURANCE OMBUDSMAN, KHORDHA	// 0 //	
252	D-WP(C)/33812/2026	SATYAVAMA PRADHAN VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/33813/2026	BANAMALI PATRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/33814/2026	SANGITA MUDRIKA VS STATE OF ODISHA	SARAT CHANDRA DASH VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/33815/2026	SAROJ KANTA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/33816/2026	KANGALI CHARAN MALLICK VS STATE OF ODISHA	SADASIVA PATRA (1) VS STATE OF ODISHA	// 0 //	AOD20230000737C202600109
257	D-WP(C)/33817/2026	GOLEKHA CHANDRA MALLICK VS STATE OF ODISHA	SADASIVA PATRA (1) VS STATE OF ODISHA	// 0 //	AOD20230000737C202600110
258	D-WP(C)/33820/2026	RABINDRA KUMAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// 0 //	AOR20220001583C202600191
259	D-WP(C)/33821/2026	KRISHNA VIKASH COLLEGE OF NURSING AND ALLIED HEALTH SCIENCES VS STATE OF ODISHA	DEBIPRASAD DAS VS STATE OF ODISHA	// 0 //	AOD20250000901C202600021
260	D-WP(C)/33823/2026	KRISHNA VIKASH COLLEGE OF NURSING AND ALLIED HEALTH SCIENCES VS STATE OF ODISHA	DEBIPRASAD DAS VS STATE OF ODISHA	// 0 //	AOD20250000901C202600022
261	D-WP(C)/33824/2026	EKAMRA BHIO	KUNAL KUMAR SWAIN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/33825/2026	MANAGING COMMITTEE OF KURUDOL GRAM PANCHAYAT, TURANGA, ANGUL	CHAYATH KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/33827/2026	MANAGING COMMITTEE OF NARAYANI BIDYAPITH, KUNARI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/33828/2026	NAMITA DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/33829/2026	HIMANSU SEKHAR BARIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/33831/2026	SOMANATH NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/33833/2026	GATISWAR MAHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/33834/2026	KISHOR KUMAR HOTA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/33836/2026	KOKILA PATIKA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/33837/2026	GOBINDA CHANDRA BHOI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/33841/2026	SRINIVASA FOODS PRIVATE LTD.,GANJAM	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		UNION OF INDIA		//	
272	D-WP(C)/33845/2026	SHANTANU KUMAR SAHOO	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/33847/2026	STATE OF ODISHA MAKARDHAJ PATEL VS	KUNAL KUMAR SWAIN VS	// // 0	
274	D-WP(C)/33848/2026	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
275	D-WP(C)/33849/2026	STATE OF ODISHA MANAGING COMMITTEE OF BATA BIHARI ANCHAL KUNSAH KUMAR SINGH VS	KUNSAH KUMAR SINGH VS	// // 0	
276	D-WP(C)/33852/2026	STATE OF ODISHA ADDITIONAL CHIEF SECRETARY TO GOVERNMENTS ARON KUNDABEHERA VS	ARON KUNDABEHERA VS	// // 0	LOD20240000194C202600238
277	D-WP(C)/33853/2026	BRAJASUNDAR PANDA CHAIRMAN-CUM-MANAGING DIRECTOR, BHARAT SENSITIVE INDUSTRIES, NEW DELHI VS	SENSITIVE INDUSTRIES, NEW DELHI VS	// // 0	
278	D-WP(C)/33854/2026	SACHIDANANDA ROUT SUNIL KUMAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
279	D-WP(C)/33856/2026	STATE OF ODISHA M/S PRECISE LOGISTIC SOLUTIONS VS	CHOUDHURY SATYAJIT MISHRA VS	// // 0	AOR20220001713C202600003
280	D-WP(C)/33857/2026	UNION OF INDIA MADHABILATA BHOI VS	ASISH KUMAR RAY VS	// // 0	AOD20230000467C202600042
281	D-WP(C)/33858/2026	STATE OF ODISHA UPENDRANATH DAS VS	ACHYUTANANDA PATTANAIK VS	// // 0	AOD20240000586C202600217
282	D-WP(C)/33859/2026	STATE OF ODISHA CHAKRADHAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/33860/2026	STATE OF ODISHA FAKIR CHARAN GIRI VS	AKSHAYA KUMAR SAHOO VS	// // 0	AOR20220001662C202600044
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/33861/2026	M/S ORISSA STEVEDORES LTD VS DEPUTY DIRECTOR OF INCOME TAX	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600081
285	D-WP(C)/33863/2026	KABITA SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600104
286	D-WP(C)/33864/2026	SUSHIL KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
287	D-WP(C)/33866/2026	JENAMANI NAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202600100
288	D-WP(C)/33867/2026	PRASANT KUMAR BISWAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
289	D-WP(C)/33868/2026	SUDIP KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
290	D-WP(C)/33870/2026	PRAMILA NAYAK VS THE COMMISSIONER, B.M.C., BHUBANESWAR	SURYA PRATAP DEO VS	// 0 //	
291	D-WP(C)/33871/2026	DHOBAPANDEY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
292	D-WP(C)/33872/2026	AJIT KUMAR BEHERA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
293	D-WP(C)/33873/2026	TUNU SAMINI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
294	D-WP(C)/33876/2026	RAJENDRA KUMAR SAHA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
295	D-WP(C)/33877/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, BHARAT SENSORS AND AUTOMATICS, NEW DELHI	PRASHANT KUMAR SETHI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SURENDRA KUMAR ROUT		//	
296	D-WP(C)/33879/2026	KANU BARAL	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/33881/2026	ABHISEK AGRAWAL	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		AUTHORIZED OFFICER, PNB, PLP, SABALPUR		//	
298	D-WP(C)/33883/2026	DILLIP KUMAR SINGH	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/33884/2026	ROSALIA NURSING ACADEMY, BALANGIR	PRITAM KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/33887/2026	ROSALIA NURSING ACADEMY, ROURKELA	PRITAM KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/33889/2026	APEKSHYA COLLEGE OF NURSING AND PARA MEDICAL SCIENCES, BALANGIR	PRITAM KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/33891/2026	MANAS KUMAR JENA	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/33895/2026	ANJANADEVII COLLEGE OF NURSING, JAMUHARI, KURUPADA	PRITAM KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/33896/2026	GEETANJALI MOHAPATRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/33897/2026	DR.LALIT RANJAN SENAPATI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/33898/2026	KHIRADA DIGAL	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/33899/2026	STATE OF ODISHA SAROJA KUMAR NAYAK VS	SUBHADUTTA ROUTRAY VS	// // 0	
308	D-WP(C)/33900/2026	STATE OF ODISHA DHARMARAJ BHOI VS	KIRTAN BADHEI VS	// // 0	
309	D-WP(C)/33901/2026	STATE OF ODISHA SMRUTIRANI PANDA VS	RAMDAS ACHARY VS	// // 0	
310	D-WP(C)/33903/2026	INDIAN OVERSEAS BANK, ANNA SALAI, CHENNAI DR.AKSHAYA KUMAR PARIDA VS	SUBHADUTTA ROUTRAY VS	// // 0	
311	D-WP(C)/33904/2026	STATE OF ODISHA SUSANT PADHI VS	NIRANJAN LENKA VS	// // 0	
312	D-WP(C)/33907/2026	STATE OF ODISHA SANDHAR MAJHI VS	TUKUNA KUMAR MISHRA VS	// // 0	
313	D-WP(C)/33910/2026	STATE OF ODISHA CHANDRAKANTA NAYAK VS	SUSANTA KUMAR JETHY VS	// // 0	
314	D-WP(C)/33911/2026	STATE OF ODISHA G.RAGHUNATH @ RAGHUNATH GEMEL VS	TUKUNA KUMAR MISHRA VS	// // 0	
315	D-WP(C)/33913/2026	STATE OF ODISHA SHISIR KUMAR NAIK VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
316	D-WP(C)/33914/2026	STATE OF ODISHA SARASWATI SARKAR VS	SAMBIT KUMAR PATRI VS	// // 0	AOR20240001079C202600003
317	D-WP(C)/33915/2026	STATE OF ODISHA DEEPTI RANI CHAUDHURY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/33916/2026	RAHUL SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
319	D-WP(C)/33917/2026	UCO BANK, BHUBANESWAR VS DINABANDHU PATRA	SANDEEP KUMAR MISHRA VS	// 0 //	
320	D-ABLAPL/22332/2026	T. SHANKAR REDDY VS STATE OF ODISHA	SARADA PRASAD DASH VS	INFOCITY PS /470 /2026 0 //	
321	D-ABLAPL/22338/2026	SNEHANSU JYOTI NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI MODEL /303 /2026 0 //	
322	D-ABLAPL/22339/2026	SURENDRA PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	GURUDIJHATIA /184 /2026 0 //	
323	D-ABLAPL/22343/2026	MAHADEV SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
324	D-ABLAPL/22344/2026	KUNJABIHARI SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
325	D-ABLAPL/22345/2026	DURJYODHAN PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
326	D-ABLAPL/22347/2026	KARUNAKAR DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /353 /2026 0 //	AOD20250000009C202600083
327	D-ABLAPL/22348/2026	HARI BARALA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
328	D-ABLAPL/22349/2026	BINAPANI GURU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
329	D-ABLAPL/22350/2026	MITHUN BHOI	PRADEEP KUMAR KUNDU	NIALI /502 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
330	D-ABLAPL/22353/2026	VS GAGAN BHOI KUNA @ BISWARANJAN GHOSH	VS KULDEEP MOHANTY	() // BARIPADA SADAR /94 /2014	AOD20240000012C202600231
331	D-ABLAPL/22359/2026	VS STATE OF ODISHA MEHEBUB KHAN @ CHAGLU	VS MAHESH SETHI	() // SIMULIA /450 /2025	
332	D-ABLAPL/22360/2026	VS STATE OF ODISHA SK. SADIA @ SADIK QUADRI	VS JAYANTA KUMAR MAJHI	() // BALASORE TOWN /245 /2026	
333	D-ABLAPL/22376/2026	VS STATE OF ODISHA V. VASABA RAO	VS SAPAN KUMAR LENKA	() // BIDANASI /266 /2025	
334	D-ABLAPL/22382/2026	VS STATE OF ODISHA SUDHANSU BEHERA	VS DEBASIS SAHOO	() // KALINGA NAGAR /139 /2026	AOR20220003390C202600040
335	D-ABLAPL/22385/2026	VS STATE OF ODISHA BIKASH KUMAR PATRA	VS SOUMYA JYOTI BISWAL	() // / /0	
336	D-ABLAPL/22387/2026	VS STATE OF ODISHA MD SAMSAMUL HAQUE	VS PARTHA SARATHI DAS	() // BARBIL /40 /2026	AOD20240000364C202600183
337	D-ABLAPL/22390/2026	VS STATE OF ODISHA SENTULA @ SMRUTI RANJAN DHAL	VS AMLAN MOHANTY	() // BINJHARPUR /352 /2026	
338	D-ABLAPL/22391/2026	VS STATE OF ODISHA CHANDAN GIRI	VS JAYANTA KUMAR MAJHI	() // REMUNA /93 /2026	
339	D-ABLAPL/22394/2026	VS STATE OF ODISHA BADAL KUMAR SWAIN	VS SHUBHENDU KUMAR PARIDA	() // RAJNAGAR /267 /2026	
340	D-ABLAPL/22396/2026	VS STATE OF ODISHA GOLEKHA CHANDRA BEHERA	VS SURENDRA PRASAD BARIK	() // BANSADA /117 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/22407/2026	STATE OF ODISHA PRITAM KUMAR BEHERA VS	RAMA CHANDRA JENA VS	// MAHILA P.S.(BBSR) /241 /2026 ()	
342	D-ABLAPL/22408/2026	STATE OF ODISHA SEIKH RAHIM VS	TUKUNA KUMAR MISHRA VS	// KORAPUT TOWN /210 /2026 ()	
343	D-ABLAPL/22409/2026	STATE OF ODISHA UPASI @ BIDYADHARA DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /180 /2026 ()	
344	D-ABLAPL/22415/2026	STATE OF ODISHA MIR MUSALIM @ MIR MUSLIM VS	AMULYA RATNA PANDA VS	// JALESWAR /165 /2026 ()	
345	D-ABLAPL/22420/2026	STATE OF ODISHA GOLAKA MALIK VS	MANOJ NAYAK VS	// BALIPATNA /289 /2026 ()	
346	D-ABLAPL/22421/2026	STATE OF ODISHA KAMALAKANTA SETHI VS	PRAKASH CHANDRA DASH VS	// BHADRESWAR /183 /2026 ()	
347	D-ABLAPL/22423/2026	STATE OF ODISHA BAPI NAYAK VS	BIJAYANANDA SAMANTARAY VS	// INDUASTRIAL,NISA /255 /2026 ()	
348	D-ABLAPL/22424/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	RASHMI RANJAN DAS VS	// // ()	AOD20240000806C202600041
349	D-ABLAPL/22430/2026	STATE OF ODISHA NIMEI PRADHAN VS	GIRIJA SANKAR NAYAK VS	// PURUNAKOTE /31 /2026 ()	AOD20250000030C202600008
350	D-ABLAPL/22435/2026	STATE OF ORISSA SRIKANT TARAI @ SRIKANT TAREI VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /567 /2026 ()	
351	D-ABLAPL/22438/2026	STATE OF ODISHA SATYA NARAYAN DANDASENA VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/22440/2026	RUSHI KUMAR PATEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //	
353	D-ABLAPL/22442/2026	SATYABRAT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /250 /2026 () //	
354	D-ABLAPL/22443/2026	ARATI GHADAI @ ARATYALOK GHADAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /13 /2026 () //	
355	D-ABLAPL/22446/2026	CHITTARANJAN PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 () //	
356	D-ABLAPL/22448/2026	DIPU DEHURY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	DHENKANAL SADAR /39 /2026 () //	
357	D-ABLAPL/22452/2026	LAXMIPRIYA PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BAGHAMARI /112 /2024 () //	
358	D-ABLAPL/22453/2026	MANOJ BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //	
359	D-ABLAPL/22454/2026	RITEN MANSET VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	PHIRINGIA /133 /2026 () //	AOR20220001299C202600049
360	D-ABLAPL/22456/2026	SUBHASHREE SINGH VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BAGHAMARI /112 /2024 () //	
361	D-ABLAPL/22463/2026	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 () //	

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MISC CASES FILED on :24/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/896/1980 OJC/896/1980	UMESH CH. PATNAIK MP	GOKULANANDA SAHU	12/2026
2	D-WPC(OAC)/1637/2011 WPC(OAC)/1637/2011	P.MADHUMITA PRADHAN MP	JITENDRA KUMAR LENKA	17/2026
3	D-WPCRL/26877/2025 WPCRL/127/2025	BANI SAHOO@BANITA SAHOO MP	M/S.PRASANTA KUMAR SAHOO	23/2026
4	D-OTAPL/33855/2026 OTAPL/ /	COMMISSIONER OF GST AND CENTRAL EXCISE AND CUSTOMS MP	KISMA BANARJEE (SR. S.C.)	35/2026
5	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	MR. GOPAL AGARWAL(SR.ADV.), SURYANSHI SRIVASTAVA	53/2026
6	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	MR. GOPAL AGARWAL(SR.ADV.), SURYANSHI SRIVASTAVA	54/2026
7	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	MR. GOPAL AGARWAL(SR.ADV.), SURYANSHI SRIVASTAVA	55/2026
8	D-TRPCRL/40339/2025 TRPCRL/62/2026	GOURI SHANKAR MISHRA MP	SATYABRATA MOHANTY	56/2026
9	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	MR. GOPAL AGARWAL(SR.ADV.), SURYANSHI SRIVASTAVA	56/2026
10	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	MR. GOPAL AGARWAL(SR.ADV.), SURYANSHI SRIVASTAVA	57/2026
11	D-CRLLP/22392/2026 CRLLP/ /	STATE OF ODISHA MP	PRADIPTA SATAPATHY,A.S.C.	59/2026
12	D-CRLLP/22393/2026 CRLLP/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY, A.S.C.	60/2026
13	D-CMAPL/33739/2026 CMAPL/ /	SUBASINI BINDHANI MP	LAXMIKANTA MOHANTY	177/2026
14	D-CMAPL/33768/2026 CMAPL/ /	M/S. ACRUX REALCON PVT. LTD., KHURDA MP	SASWATI SOUMYA SAHU	178/2026
15	D-CMAPL/33844/2026 CMAPL/ /	PURUSOTTAM JENA MP	MAMATA MISHRA	179/2026
16	D-CMAPL/33844/2026 CMAPL/ /	PURUSOTTAM JENA MP	MAMATA MISHRA	180/2026
17	D-CMAPL/33844/2026 CMAPL/ /	PURUSOTTAM JENA MP	MAMATA MISHRA	181/2026
18	D-CMAPL/33844/2026 CMAPL/ /	PURUSOTTAM JENA MP	MAMATA MISHRA	182/2026
19	D-CRLMP/22356/2026 CRLMP/ /	GOPAL SETHI@GOPAL CHANDRA SETHI MP	HALADHAR SETHY	198/2026
20	D-TRP(C)/33865/2026 TRP(C)/ /	AMRITA ROUT MP	JAGDISH BISWAL	240/2026
21	D-TRP(C)/33886/2026 TRP(C)/ /	TAPASWINI SWAIN MP	SOMANATH NANDA	241/2026
22	D-LAA/33734/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOLANGIR MP	SANJEEVA RANJAN PATTNAIK, AGA	264/2026
23	D-LAA/33734/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOLANGIR MP	SANJEEVA RANJAN PATTNAIK, AGA	265/2026
24	D-LAA/33734/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOLANGIR MP	SANJEEVA RANJAN PATTNAIK, AGA	266/2026
25	D-LAA/33735/2026 LAA/ /	LAND ACQUISITION OFFICER OF, KHURDA MP	SABITA BOLANGIR	267/2026
26	D-LAA/33735/2026	LAND ACQUISITION OFFICER OF, KHURDA	SABITA BOLANGIR	

	LAA/ /	MP		268/2026
27	D-LAA/33735/2026	LAND ACQUISITION OFFICER OF, KHURDA	ABHINAV KANUNJIA	
	LAA/ /	MP		269/2026
28	D-LAA/33743/2026	LAND ACQUISITION ZONE OFFICER OF BOBBI	ABHINAV KANUNJIA	
	LAA/ /	MP		270/2026
29	D-LAA/33743/2026	LAND ACQUISITION ZONE OFFICER OF BOBBI	ABHINAV KANUNJIA	
	LAA/ /	MP		271/2026
30	D-LAA/33743/2026	LAND ACQUISITION ZONE OFFICER OF BOBBI	ABHINAV KANUNJIA	
	LAA/ /	MP		272/2026
31	D-LAA/33758/2026	LAND ACQUISITION ZONE OFFICER OF BOBBI	ABHINAV KANUNJIA	
	LAA/ /	MP		273/2026
32	D-LAA/33758/2026	LAND ACQUISITION ZONE OFFICER OF BOBBI	ABHINAV KANUNJIA	
	LAA/ /	MP		274/2026
33	D-LAA/33758/2026	LAND ACQUISITION ZONE OFFICER OF BOBBI	ABHINAV KANUNJIA	
	LAA/ /	MP		275/2026
34	D-LAA/33764/2026	LAND ACQUISITION ZONE OFFICER OF BOBBI	ABHINAV KANUNJIA	
	LAA/ /	MP		276/2026
35	D-LAA/33764/2026	LAND ACQUISITION ZONE OFFICER OF BOBBI	ABHINAV KANUNJIA	
	LAA/ /	MP		277/2026
36	D-LAA/33764/2026	LAND ACQUISITION ZONE OFFICER OF BOBBI	ABHINAV KANUNJIA	
	LAA/ /	MP		278/2026
37	D-LAA/33874/2026	ZONE OFFICER OF ANANDAPUR BARRAGE	ABHINAV KANUNJIA	
	LAA/ /	MP		279/2026
38	D-LAA/33874/2026	ZONE OFFICER OF ANANDAPUR BARRAGE	ABHINAV KANUNJIA	
	LAA/ /	MP		280/2026
39	D-LAA/33874/2026	ZONE OFFICER OF ANANDAPUR BARRAGE	ABHINAV KANUNJIA	
	LAA/ /	MP		281/2026
40	D-RPFAM/31485/2024	KANCHARANA @ PALAVALASA TOYAJAR	ABHINAV KANUNJIA	
	RPFAM/221/2024	MP		304/2026
41	D-RPFAM/23008/2025	KANCHARANA UMA MAHESWAR RAO	BHUBANANANDA LENKA	
	RPFAM/196/2025	MP		305/2026
42	D-RPFAM/35721/2025	KANCHARANA UMA MAHESWAR RAO	BHUBANANANDA LENKA	
	RPFAM/263/2025	MP		306/2026
43	D-RPFAM/33761/2026	ABHISEK CHOUDHURY	HRUDANANDA MOHAPATRA	
	RPFAM/ /	MP		307/2026
44	D-RPFAM/33763/2026	GIRIJA SHANKAR MOHANTA	DR. SUJATA DASH	
	RPFAM/ /	MP		308/2026
45	D-MATA/33766/2026	PRIYABRATA MOHANTY	JNYANANANDA PANDA	
	MATA/ /	MP		410/2026
46	D-CONTC/16402/2024	TAPAN KUMAR BARIK	M/S.MANAS PATI	
	CONTC/2888/2024	MP		497/2026
47	D-CONTC/34607/2024	ARATI MALLIK		
	CONTC/6109/2024	MP		498/2026
48	D-CONTC/27989/2026	SHRADHANJALI JENA		
	CONTC/3457/2026	MP		499/2026
49	D-BLAPL/21318/2026	BISAKHA ROUL	ARIJEET MISHRA	
	BLAPL/7341/2026	MP		550/2026
50	D-BLAPL/8406/2026	RAHUL BAG	SARAT KUMAR JENA	
	BLAPL/2775/2026	MP		551/2026
51	D-BLAPL/37327/2025	DEEPANSHU UTWAL	MANGU NANDY	
	BLAPL/12855/2025	MP		552/2026
52	D-BLAPL/11210/2026	DHIRU BARDHAN	SUCHIT KUMAR NAYAK	
	BLAPL/3783/2026	MP		553/2026
53	D-CRLREV/22340/2026	SURYAKANTA NAYAK@RAHUL	DIGAMBARA MISHRA	
	CRLREV/ /	MP		809/2026
54	D-RSA/538/2004	HEDAITUN BIBI	M/S.RABINDRA N.PANIGRAHI	
	RSA/538/2004	MP		1070/2026
55	D-RSA/33747/2026	SIBA PODIAMI	PRAGYAN PARAMITA MOHANTY	
	RSA/ /	MP		1071/2026
56	D-RSA/33747/2026	SIBA PODIAMI	PRAGYAN PARAMITA MOHANTY	
	RSA/ /	MP		1072/2026
57	D-RSA/89/2023	PRAMILA SAHU	SOUGAT DASH	
	RSA/89/2023	MP		1073/2026

58	D-RSA/317/2023 RSA/317/2023	KARTIKA CHANDRA BEHERA MP	SOUGAT DASH	1074/2026
59	D-RSA/19566/2026 RSA/ /	AKSHAY NAIK MP	NIRANJAN LENKA	1075/2026
60	D-RSA/33869/2026 RSA/ /	RASIK CHANDRA SEN MP	SUBHADUTTA ROUTRAY	1076/2026
61	D-FAO/33718/2026 FAO/ /	THE D.M., M/S. UNITED INDIA INSURANCE COMPANY LIMITED, SHRI DARGARH MP	AKASH KUMAR BORAL	1147/2026
62	D-FAO/33737/2026 FAO/ /	DILLIP KUMAR DALAI MP		1148/2026
63	D-FAO/33021/2026 FAO/872/2026	VEDANTA ALUMINIUM METALS LTD., JHARSUGUDA MP		1149/2026
64	D-FAO/33021/2026 FAO/872/2026	VEDANTA ALUMINIUM METALS LTD., JHARSUGUDA MP		1150/2026
65	D-ABLAPL/38070/2025 ABLAPL/14306/2025	SANTOSH KUMAR NAYAK @ BAPI MP		1334/2026
66	D-ABLAPL/19131/2026 ABLAPL/7535/2026	CHINMAYA RANJAN SAHOO MP		1335/2026
67	D-ABLAPL/16955/2026 ABLAPL/6745/2026	RAJAT NAYAK MP		1336/2026
68	D-ABLAPL/20735/2026 ABLAPL/8372/2026	ACHYUTA MALLIK MP	PRAVASH CHANDRA JENA	1337/2026
69	D-ABLAPL/3166/2026 ABLAPL/1418/2026	KANHA @ SOMANATH SAHOO MP	SANGRAM DALUA	1338/2026
70	D-ABLAPL/12938/2026 ABLAPL/5122/2026	PRAFULLA SAHU MP		1339/2026
71	D-ABLAPL/14390/2026 ABLAPL/5583/2026	UMAKANTA BHOI MP		1340/2026
72	D-ABLAPL/18282/2026 ABLAPL/7607/2026	JAGABANDHU BARIK MP		1341/2026
73	D-ABLAPL/14955/2026 ABLAPL/6039/2026	JAGANNATH SWAIN @ JAGAN MP		1342/2026
74	D-ABLAPL/16481/2026 ABLAPL/6483/2026	MANAS KUMAR BAL MP	DEBASISH PATNAIK	1343/2026
75	D-CMP/33711/2026 CMP/ /	SHAIKH NIJAM UDDIN MP	SUVASHISH PATTANAIK	1344/2026
76	D-ABLAPL/18661/2026 ABLAPL/7582/2026	BATAKRISHNA SAHU MP		1344/2026
77	D-CMP/33625/2026 CMP/ /	CHARE ORAM @ CHAMU ORAM MP	ANKITA MUKHERJI	1345/2026
78	D-CMP/33702/2026 CMP/ /	STATE OF ODISHA MP	SWYAMBHU MISHRA, ASC	1346/2026
79	D-CMP/25742/2026 CMP/970/2026	INDRAJEET MOHANTY MP	SUVASHISH PATTANAIK	1347/2026
80	D-CMP/33752/2026 CMP/ /	SUMIT RANJAN SAHOO MP	PRABIN DAS	1348/2026
81	D-CMP/33752/2026 CMP/ /	SUMIT RANJAN SAHOO MP	PRABIN DAS	1349/2026
82	D-CMP/33514/2026 CMP/ /	RAHIM KHAN MP	PRASANTA KUMAR SATAPATHY	1350/2026
83	D-CMP/33803/2026 CMP/ /	JAYANTI MAHANTA MP	AMIT PRASAD BOSE	1351/2026
84	D-CMP/33830/2026 CMP/ /	TAPAN KUMAR MAHAPATRA MP	BHASKAR CHANDRA PANDA	1352/2026
85	D-CMP/33832/2026 CMP/ /	SRI RADHA KRISHNA RAAS MANDIR, BHUSANESHWAR MP	SUVASHISH PATTANAIK	1353/2026
86	D-CMP/30823/2026 CMP/ /	AMAR ROY MP	ADISHA MOHANTY	1354/2026
87	D-CMP/33890/2026 CMP/ /	TANUJ PATRA MP	ASHOK KUMAR SARANGI	1355/2026
88	D-CMP/33905/2026 CMP/ /	R. SIBALINGAM REDDY MP	DURGA PRASAD JENA	1356/2026
89	D-MACA/32533/2025	THE DIVISIONAL MANAGER,H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD.,CUTTACK		

	MACA/696/2026	MP		1667/2026
90	D-MACA/32533/2025	THE DIVISIONAL MANAGER,H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD.,CUTTACK		
	MACA/696/2026	MP		1668/2026
91	D-MACA/32533/2025	THE DIVISIONAL MANAGER,H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD.,CUTTACK		
	MACA/696/2026	MP		1669/2026
92	D-MACA/33704/2026	SAKUNTALA SUBUDHI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1670/2026
93	D-MACA/33704/2026	SAKUNTALA SUBUDHI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1671/2026
94	D-MACA/33731/2026	LATASUNDARI DUTTA	BISHNUBRATYA SINGH	
	MACA/ /	MP		1672/2026
95	D-MACA/24917/2026	THE MANAGER, LEGAL, TATA AIG GENERAL INSURANCE CO. LTD., BHUBANESWAR		
	MACA/ /	MP		1673/2026
96	D-MACA/28725/2026	RANJULATA JENA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1674/2026
97	D-MACA/18014/2026	GOPAL CHANDRA NATH	DIPTI MOHAPATRA	
	MACA/ /	MP		1675/2026
98	D-MACA/18014/2026	GOPAL CHANDRA NATH	DIPTI MOHAPATRA	
	MACA/ /	MP		1676/2026
99	D-MACA/33906/2026	DIVISIONAL MANAGER, FUTURE GENERAL INSURANCE COMPANY LTD.		
	MACA/ /	MP		1677/2026
100	D-CRLA/19890/2026	LAXMIDHAR@ LAKSHMIDHAR MAHAKUDEEP KUMAR SAHOO		
	CRLA/600/2026	MP		1869/2026
101	D-CRLA/19404/2026	PAMA @ PRAMOD PALAI	DEBASNAN DAS	
	CRLA/ /	MP		1870/2026
102	D-CRLA/22363/2026	AMARESH ROUT	BISHNU PRASAD PRADHAN	
	CRLA/ /	MP		1871/2026
103	D-CRLA/22363/2026	AMARESH ROUT	BISHNU PRASAD PRADHAN	
	CRLA/ /	MP		1872/2026
104	D-CRLA/14394/2026	SABITA MANDAL @ SABITA RANI MANDAL	DIPANKAR ACHARYA	
	CRLA/435/2026	MP		1873/2026
105	D-CRLA/14395/2026	NIRANJAN MANDAL	DIPANKAR ACHARYA	
	CRLA/440/2026	MP		1874/2026
106	D-CRLA/755/2025	PRAMOD@KUNU BAG	BINAPANI TRIPATHY	
	CRLA/52/2025	MP		1875/2026
107	D-CRLA/30399/2025	BINDU MALLIA@PRADYUMNA KUMAR MAJAPATI RANJAN DHAL		
	CRLA/1137/2025	MP		1876/2026
108	D-CRLA/22426/2026	KHILADI DAKUA	NARENDRA PRASAD RATH	
	CRLA/ /	MP		1877/2026
109	D-CRLA/22426/2026	KHILADI DAKUA	NARENDRA PRASAD RATH	
	CRLA/ /	MP		1878/2026
110	D-CRLA/7100/2026	DILLIP@DILIP PRADHAN	GOKULANANDA SAHU	
	CRLA/ /	MP		1879/2026
111	D-CRLA/22426/2026	KHILADI DAKUA	NARENDRA PRASAD RATH	
	CRLA/ /	MP		1880/2026
112	D-CRLMC/22335/2026	PRAMOD KUMAR BEHERA	SAILAZA NANDAN DAS	
	CRLMC/ /	MP		1881/2026
113	D-CRLA/6815/2026	ACCUSED	RAJIB LOCHAN PATTNIAIK	
	CRLA/284/2026	MP		1881/2026
114	D-CRLMC/39254/2025	GANESH KUMBHAR		
	CRLMC/5463/2025	MP		1882/2026
115	D-CRLA/22466/2026	NAREN NAIK	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		1882/2026
116	D-CRLMC/22365/2026	ADITYA PODDAR	SMARAJIT PRADHAN	
	CRLMC/ /	MP		1883/2026
117	D-CRLA/22466/2026	NAREN NAIK	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		1883/2026
118	D-CRLA/22466/2026	NAREN NAIK	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		1884/2026
119	D-CRLMC/22368/2026	SOUMYA SANKAR CHAKRA@RAJA CHAKRA	ADHIRAJ MOHANTY	
	CRLMC/ /	MP		1884/2026
120	D-CRLMC/22397/2026	SANTOSH KUMAR JENA	PRATIK NAYAK	
	CRLMC/ /	MP		1885/2026

121	D-CRLMC/22399/2026 CRLMC/ /	SHIBU MAHARANA MP	SANGRAM DALUA	1886/2026
122	D-CRLMC/22402/2026 CRLMC/ /	PRADIP KUMAR MOHANTY MP	SOUMYA DEV RAY	1887/2026
123	D-CRLMC/12568/2026 CRLMC/1569/2026	SUBHRANSHU SEKHAR PADHI MP		1888/2026
124	D-CRLMC/15592/2026 CRLMC/1840/2026	SANJAYA KUMAR GHOSH@SANJIB GHOSH MP		1889/2026
125	D-CRLMC/15681/2026 CRLMC/1841/2026	SANJAYA KUMAR GHOSH@SANJIB GHOSH MP		1890/2026
126	D-CRLMC/21199/2026 CRLMC/ /	SITAKANTA MOHAPATRA MP	NIRANJAN LENKA	1891/2026
127	D-CRLMC/22460/2026 CRLMC/ /	SUSHANTA KUMAR PANDA MP	HRUDANANDA MOHAPATRA	1892/2026
128	D-WA/26860/2026 WA/999/2026	REGISTRAR, UTKAL UNIVERSITY,VANI VISHWANATHAN MP	PRABIR KUMAR RAY,A.G.A	2392/2026
129	D-WA/48965/2025 WA/1866/2025	SUBHASH CHANDRA MAHANTA MP	LAXMIKANTA MOHANTY	2393/2026
130	D-WA/33802/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2394/2026
131	D-WA/33802/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2395/2026
132	D-WA/33840/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHRY,A.G.A	2396/2026
133	D-WA/33840/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHRY,A.G.A	2397/2026
134	D-WA/33842/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHRY,A.G.A	2398/2026
135	D-WA/33842/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHRY,A.G.A	2399/2026
136	D-WP(C)/33701/2026 WP(C)/ /	SUSIL KUMAR KHUNTIA MP	HRITIK RANJAN DASH	13876/2026
137	D-WP(C)/27222/2026 WP(C)/18739/2026	SURESH KUMAR MAJHI MP	PRAMODA KUMAR DASH	13877/2026
138	D-WP(C)/33703/2026 WP(C)/ /	ASHIS PUROHIT @ ASHIS KUMAR PUROHIT MP	PRASANTA KUMAR SATAPATHY	13878/2026
139	D-WP(C)/33679/2026 WP(C)/ /	ASHIS KUMAR NAYAK MP	GOURI MOHAN RATH	13879/2026
140	D-WP(C)/33705/2026 WP(C)/ /	PURNENDU PATTANAIK MP	BISWAJIT MOHAPATRA	13880/2026
141	D-WP(C)/46221/2025 WP(C)/32526/2025	NIRMAL CHANDRA MOHAPATRA MP	S.K. PATRA	13881/2026
142	D-WP(C)/26351/2025 WP(C)/19232/2025	KANCHARANA @ PALAVALASA TOYAJARSHI MP	KSHINDRANATH PRUSTY	13882/2026
143	D-WP(C)/33715/2026 WP(C)/ /	ARUNA SAHU MP	SUSHANTA KUMAR MISHRA	13883/2026
144	D-WP(C)/21941/2026 WP(C)/15500/2026	RAJESH KUMAR SAHU MP	SOURAV DAS	13884/2026
145	D-WP(C)/33716/2026 WP(C)/ /	TAPAN KUMAR DAS MP	HRITIK RANJAN DASH	13885/2026
146	D-WP(C)/33717/2026 WP(C)/ /	KUMUDINI SWAIN MP	GOPINATH MISHRA	13886/2026
147	D-WP(C)/17082/2026 WP(C)/13544/2026	ANUSAYA SAMAL MP	SOURAV SUMAN BHUYA	13887/2026
148	D-WP(C)/27702/2026 WP(C)/20394/2026	PRADYUT KESHARI GIRI MP		13888/2026
149	D-WP(C)/33724/2026 WP(C)/ /	FULLA PRADHAN MP	MAHESWAR MOHANTY	13889/2026
150	D-WP(C)/21679/2026 WP(C)/14982/2026	FARIDA BEGUM MP	SUVASHISH PATTANAIK	13890/2026
151	D-WP(C)/33728/2026 WP(C)/ /	MAHESH CHAUDHURY MP	S.SUDHAKAR RAO	13891/2026
152	D-WP(C)/26789/2022	THRIVENI EARTHMOVERS PVT. LTD., TANJAVUR	SOMNATH RANJAN MOHANTY	

	WP(C)/26789/2022	MP		13892/2026
153	D-WP(C)/33732/2026	THE ARADHYA SCHOOL OF NURSING, JALPAIGURI	ABHINAV PRASAD JENA	
	WP(C)/ /	MP		13893/2026
154	D-WP(C)/19840/2026	UNION OF INDIA	SUDHIR KUMAR PATRA, S.C., G.K. ACHARYA, SR. ADV.	
	WP(C)/14072/2026	MP		13894/2026
155	D-WP(C)/33744/2026	SUSHANTA KUMAR SINGHDEO	PARTHA SARATHI ACHARYA	
	WP(C)/ /	MP		13895/2026
156	D-WP(C)/21732/2026	M/S SATYA RANJAN SAHOO, CUTTACK	KSHIROD KUMAR SAHOO	
	WP(C)/15240/2026	MP		13896/2026
157	D-WP(C)/33749/2026	GADADHAR SAHU	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		13897/2026
158	D-WP(C)/33748/2026	LALITENDU JENA	BRUNDABAN ROUT	
	WP(C)/ /	MP		13898/2026
159	D-WP(C)/29452/2026	BISWARANJAN PATTANAYAK	BAIBASWATA PANIGRAHI	
	WP(C)/20624/2026	MP		13899/2026
160	D-WP(C)/33754/2026	PUSPALATA SAHOO	SAMARENDRA MOHANTY	
	WP(C)/ /	MP		13900/2026
161	D-WP(C)/33759/2026	M/S.RUDRANI AUTOMOBILES, MALKANGIRI	ARPAN KUMAR BISWAL	
	WP(C)/ /	MP		13901/2026
162	D-WP(C)/33755/2026	M/S. SANTHAMMA ENTERPRISES	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		13902/2026
163	D-WP(C)/726/2026	KAMALAKANTA BADU	AMIYA KUMAR MISHRA	
	WP(C)/410/2026	MP		13903/2026
164	D-WP(C)/17604/2026	AMARENDRA GARABADU	Mr. GOPINATH MISHRA (Sr.Adv.), PRAGYAN PARAMITA MOHANTY	
	WP(C)/12774/2026	MP		13904/2026
165	D-WP(C)/33757/2026	SANJAY KUMAR BEHERA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		13905/2026
166	D-WP(C)/33771/2026	SUKANTI BEHERA	NIRANJAN PANDA	
	WP(C)/ /	MP		13906/2026
167	D-WP(C)/27458/2026	NAYAPALLI MEDICAL HALL	ARYA TRIPATHY, PRAFULLA KUMAR RATH(SR.ADV.)	
	WP(C)/18737/2026	MP		13907/2026
168	D-WP(C)/26168/2026	PIYUSH KUMAR SAHOO	ACHYUTANANDA PATTANAIK	
	WP(C)/18841/2026	MP		13908/2026
169	D-WP(C)/33563/2026	NILA MANI SAHOO	RANJAN KUMAR ROUT	
	WP(C)/ /	MP		13909/2026
170	D-WP(C)/33788/2026	ASISH KUMAR NAYAK	MADAN MOHAN DAS	
	WP(C)/ /	MP		13910/2026
171	D-WP(C)/33786/2026	BIJAY KUMAR MOHARANA	ARUNA NAYAK	
	WP(C)/ /	MP		13911/2026
172	D-WP(C)/33793/2026	SANTOSH KUMAR NAYAK	LALIT KUMAR MAHARANA	
	WP(C)/23295/2026	MP		13912/2026
173	D-WP(C)/14141/2019	KALPATARU SWAIN	M/S.B.DASH	
	WP(C)/14141/2019	MP		13913/2026
174	D-WP(C)/33797/2026	RASHMI JYOTI NAIK	SARADA DASH	
	WP(C)/ /	MP		13914/2026
175	D-WP(C)/33783/2026	RAJENDRA AICH @ RAJENDRANATH AICH	MANAS RANJAN BAUG	
	WP(C)/ /	MP		13915/2026
176	D-WP(C)/11152/2026	SHRADHANJALI JENA		
	WP(C)/8467/2026	MP		13916/2026
177	D-WP(C)/33813/2026	BANAMALI PATRA	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		13917/2026
178	D-WP(C)/33814/2026	SANGITA MUDRIKA	SARAT CHANDRA DASH	
	WP(C)/ /	MP		13918/2026
179	D-WP(C)/24372/2025	SURESH KUMAR JAIN	SABYASACHI MOHAPATRA	
	WP(C)/17722/2025	MP		13919/2026
180	D-WP(C)/24372/2025	SURESH KUMAR JAIN	SABYASACHI MOHAPATRA	
	WP(C)/17722/2025	MP		13920/2026
181	D-WP(C)/33820/2026	RABINDRA KUMAR DAS	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		13921/2026
182	D-WP(C)/33091/2026	PRASANTA TANDI	SRIKAR KUMAR RATH	
	WP(C)/22718/2026	MP		13922/2026
183	D-WP(C)/33092/2026	SANTOSH HARIPAL @ BHUTI	SRIKAR KUMAR RATH	
	WP(C)/22722/2026	MP		13923/2026

184	D-WP(C)/33093/2026 WP(C)/22732/2026	CHANDAN TANDIA MP	SRIKAR KUMAR RATH	13924/2026
185	D-WP(C)/15059/2024 WP(C)/8281/2024	MANASWINI SWAIN MP		13925/2026
186	D-WP(C)/33098/2026 WP(C)/22734/2026	SANTA HARIPAL MP	SRIKAR KUMAR RATH	13926/2026
187	D-WP(C)/33094/2026 WP(C)/22742/2026	JAYANTI TANDI MP	SRIKAR KUMAR RATH	13927/2026
188	D-WP(C)/33841/2026 WP(C)/ /	SRINIVASA FOODS PRIVATE LTD.,GANJAM MP	VRANAYA KISHORE HARICHANDAN	13928/2026
189	D-WP(C)/33848/2026 WP(C)/ /	SUBASH CHANDRA MOHANTY MP	SUKANTA KUMAR NAYAK (2)	13929/2026
190	D-WP(C)/33853/2026 WP(C)/ /	CHAIRMAN-CUM-MANAGING DIRECTOR, MP	PRASANT KUMAR SAGTAPATHY, NEW DELHI	13930/2026
191	D-WP(C)/12618/2026 WP(C)/10071/2026	GARIKI SANTHI SIVA MP	SIDDHANT SARANGI	13931/2026
192	D-WP(C)/33867/2026 WP(C)/ /	PRASANT KUMAR BISWAL MP	GYANA RANJAN SETHI	13932/2026
193	D-WP(C)/23847/2021 WP(C)/23847/2021	M/S TATA STEEL MINING LTD. MP	SARADA PRASANNA SARANGI	13933/2026
194	D-WP(C)/33867/2026 WP(C)/ /	PRASANT KUMAR BISWAL MP	GYANA RANJAN SETHI	13934/2026
195	D-WP(C)/24073/2021 WP(C)/24073/2021	M/S TATA STEEL MINING LTD MP	SARADA PRASANNA SARANGI	13935/2026
196	D-WP(C)/24072/2021 WP(C)/24072/2021	M/S TATA STEEL MINING LTD MP	SARADA PRASANNA SARANGI	13936/2026
197	D-WP(C)/8308/2013 WP(C)/8308/2013	JAGANNATH SENAPATI MP	M/S.BIPIN KU.NAYAK	13937/2026
198	D-WP(C)/33877/2026 WP(C)/ /	CHAIRMAN-CUM-MANAGING DIRECTOR, MP	PRASANT KUMAR SAGTAPATHY, NEW DELHI	13938/2026
199	D-WP(C)/33881/2026 WP(C)/ /	ABHISEK AGRAWAL MP	KOUSIK ANANDA GURU	13939/2026
200	D-WP(C)/33852/2026 WP(C)/ /	ADDITIONAL CHIEF SECRETARY TO GOVERNMENT, MP	MAHENDRA KUMAR SAGTAPATHY, NEW DELHI	13940/2026
201	D-WP(C)/33852/2026 WP(C)/ /	ADDITIONAL CHIEF SECRETARY TO GOVERNMENT, MP	MAHENDRA KUMAR SAGTAPATHY, NEW DELHI	13941/2026
202	D-WP(C)/14139/2026 WP(C)/10392/2026	SUKANTI KUMARI SAMANTA MP	KURESH PRASAD DASH	13942/2026
203	D-WP(C)/33856/2026 WP(C)/ /	M/S PRECISE LOGISTIC SOLUTIONS MP	CHOUDHURY SATYAJIT MISHRA	13943/2026
204	D-WP(C)/33856/2026 WP(C)/ /	M/S PRECISE LOGISTIC SOLUTIONS MP	CHOUDHURY SATYAJIT MISHRA	13944/2026
205	D-WP(C)/33896/2026 WP(C)/ /	GEETANJALI MOHAPATRA MP	MAHENDRA KUMAR SAHOO	13945/2026
206	D-WP(C)/33898/2026 WP(C)/ /	KHIRADA DIGAL MP	AKSHAYA KUMAR SAHOO	13946/2026
207	D-WP(C)/33900/2026 WP(C)/ /	DHARMARAJ BHOI MP	KIRTAN BADHEI	13947/2026
208	D-WP(C)/33901/2026 WP(C)/ /	SMRUTIRANI PANDA MP	RAMDAS ACHARY	13948/2026
209	D-WP(C)/33904/2026 WP(C)/ /	SUSANT PADHI MP	NIRANJAN LENKA	13949/2026
210	D-WP(C)/33913/2026 WP(C)/ /	SHISIR KUMAR NAIK MP	BHAWANI SANKAR PANIGRAHI	13950/2026
211	D-WP(C)/33863/2026 WP(C)/ /	KABITA SWAIN MP	SOUBHAGYA SWAIN	13951/2026
212	D-WP(C)/33915/2026 WP(C)/ /	DEEPTI RANI CHAUDHURY MP	HRUDANANDA MOHAPATRA	13952/2026